

As per order dated 27.9.05 in OA 602/05  
 Order in OA 615/05 is kept  
 a copy of L OA 615/05 is sent

A

CENTRAL ADMINISTRATIVE TRIBUNAL  
 ERNAKULAM BENCH

O.A.No.615/05

Monday this the 26<sup>th</sup> day of September 2005

C O R A M :

HON'BLE MRS.SATHI NAIR, VICE CHAIRMAN  
 HON'BLE MR.GEORGE PARACKEN, JUDICIAL MEMBER

V.V.Gopalakrishnan,  
 S/o.V.P.Govindan Nambiar,  
 Traffic Inspector, Southern Railway, Cannanore,  
 Residing at "Chakyar Madam", Thiruvangad P.O.,  
 Thalassery.

(By Advocate Mr. Shafik M.A.)

...Applicant

Versus

1. Union of India represented by the General Manager, Southern Railway, Headquarters Office, Chennai.
2. The Chief Personnel Officer, Southern Railway, Headquarters Office, Chennai.
3. The Chief Operations Manager, Southern Railway, Chennai.
4. The Divisional Railway Manager, Southern Railway, Palghat Division, Palghat.
5. The Senior Divisional Operations Manager, Southern Railway, Palghat Division, Palghat.

(By Advocate Mrs.Sumathi Dandapani)

...Respondents

This application having been heard on 26<sup>th</sup> September 2005 the Tribunal on the same day delivered the following :

ORDER

HON'BLE MRS.SATHI NAIR, VICE CHAIRMAN

When the matter came up for hearing counsel for the respondents submitted on instructions that the proposed action to fill up Group B Assistant Scale Officer/Operating Department on ad hoc basis has been



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dropped and produced a copy of the message to that effect from the Personnel Branch of the Headquarters Office which is taken on record. It is also mentioned therein that the action is under process to initiate regular selection by finalising fresh integrated seniority list. In view of the selection now having been dropped nothing survives in the application. The O.A is, therefore, closed with a direction to the respondents to finalise the fresh integrated seniority list within a period of two months.

(Dated the 26<sup>th</sup> day of September 2005)

Sd/-

GEORGE PARACKEN  
JUDICIAL MEMBER

asD

Sd/-

SATHI NAIR  
VICE CHAIRMAN



CERTIFIED TRUE COPY  
Date 26/9/2005

Deputy Registrar